

DIVISION BENCH

ITEM NO.113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.287/2022, IA No.355/2021, IA No.14/2024, IA No.281/2024, IA No.
180/2022, IA No.222/2022, IA No.252/2022, IA No.356/2023 & IA No.
456/2023 IN CP (IB) No. 223/ALD/2018**

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yash Tandon, Adv.

: For the Liquidator

Sh. Mohit Chaudhary with
Sh. Prakhar Mittal, Adv.

*: For the Res. in IA No.287/2022 & IA
No.281/2024*

Sh. Ujjawal Satsangi, Adv.

*: For the Applicant in IA No.180/2024, IA
No.222/2022 & Res. in IA No.252/2022
& IA No.356/2023*

Sh. Shubham Agarwal, Adv.

: For the Applicant in IA No.252/2022

Sh. Arun Prakash Srivastava
alongwith Sh. Aakrisht Srivastava, Adv.

: For the Applicant in IA No.356/2023

ORDER

IA No.14/2024 & IA No.281/2024

1. At the joint request made by both the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 31st July, 2024.
2. The interim order to continue.
3. IA No.287/2022 & IA No.355/2021 is also adjourned for the same date i.e. on 31st July, 2024.

-Sd-

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-Sd-

IA No. 180/2022 & IA No.456/2023

1. At the joint request made by both the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 7th August, 2024.
2. The interim order to continue.
3. IA No.222/2022, IA No.252/2022 & IA No.356/2023 are also adjourned for the same date i.e. on 7th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)
15th July, 2024

Pushpendra Kumar
(Private Secretary)

-Sd-
(Praveen Gupta)
Member (Judicial)